

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-249-2020**

Spark Healthlink Pvt. Ltd.

... Petitioner

Versus

State of Goa & Ors.

... Respondents

Shri S.N. Joshi, Advocate for the Petitioner.

Ms. Sapna Mordekar, Additional Government Advocate for the Respondent No.1.

Shri J. Godinho, Advocate for the Respondents No.2 to 10.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 20 October 2020****P.C. :**

Issue notice to the respondents, returnable on 24.11.2020.

2. There shall be stay of all further proceedings only in relation to the petitioner - company.

DAMA SESHADRI NAIDU, J.

NH